

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

COMP.APPL/18 CH)2023
COMP.APPL/ 198(CH)2023
COMP.APPL/ 199(CH)2023

And
CP No. 2/Chd/Hry/2023

IN THE MATTER OF:

Ritesh Bijoria & Ors

...

Petitioners

Versus

Rajinder Singh Chauhan & Ors

...

Respondents

Under Section: 241, 242, 244 CA 2013
Rule 32 & 11 of NCLT

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-
Court Officer

Mamta

19.07.2024